Annexure-9

Name of the corporate debtor: Renaissance Corporation Limited; Date of commencement of CIRP: 15.03.2022

List of Creditors as on: 14.04.2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in Rs)

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| | | | | | NIL | | | | | | | | | |